

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 44&61/2002  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: M/s. Contiental Construction Ltd.

SECTION OF THE COMPANIES ACT: 96,129,134 & 139

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1	Mr Runcel Sindal SAD	} ORDER	All groups Partners & Regd	[Signature]
2	Mr Pk Rulthi R			

In this joint application signed by all the four groups a request has been made for extending the period for filing statement of accounts in respect of the financial year ending 30.09.2016. On earlier two occasions namely 24.11.2015 and 05.05.2016 the period has been extended up to 31.12.2016. The present application has been filed after expiry of the earlier period of 08.02.2017.

After hearing the learned counsel we are of the view that sufficient time has already been given by the previous order passed by erstwhile Company Law Board. It is not possible to extend further time. Even otherwise we find that the extended time had expired on 31.12.2016 and the present application has been filed on 08.02.2017. Accordingly, the application fails and the same is dismissed.

SD/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SD/-  
(R. VARADHARAJAN)  
MEMBER (J)